

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

105. C.P.(IB)-147(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: QREX Flex Private Limited  
VS  
Ramasigns Industries Limited

**Appearance:**

For the Petitioner : CS Vinit Nagar

For the Corporate Debtor: Adv. Saloni

SECTION 9 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Ld. Counsel for the CD seeks time to file reply. Let the same be done after serving a copy on the other side, within three weeks. List on **19.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)